

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1749

ANSWERED ON:01.12.2011

CLOSED AND SICK MSMES

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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of micro, small and medium enterprises (MSMEs) in the country separately, State-wise;
- (b) the number of sick and closed MSMEs in the country during each of the last three years separately, State-wise and UT-wise;
- (c) the total investment made and number of persons employed in these MSMEs, separately State-wise, UT-wise;
- (d) whether the Government has taken any steps to revive such closed/sick MSMEs; and
- (e) if so, the details thereof indicating the amount released for the purpose during the said period, State and UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a) As per the Fourth All India Census of Micro, Small and Medium Enterprises (MSMEs) with reference year 2006-07, data for which was collected till the year 2009 and results published in the year 2011, total number of MSMEs in the country stood at 26.1 million. The state-wise details is given in Annexure -I.

(b) Information on closure among MSMEs is obtained through conduct of Census in registered sector only. The number of closed units in registered sector is given in Annexure -II. As per data compiled by the Reserve Bank of India (RBI) from the scheduled commercial banks, number of sick Micro and Small Enterprises (MSEs) State-wise and UT-wise as on 31st March, 2009, 2010 and 2011 is given in Annexure -III.

(c): As per the Fourth All India Census, total investment in registered MSMEs and employment in MSMEs are given in Annexure-IV.

(d): Financial assistance, by way of debt restructuring, including fresh loans for rehabilitation of MSEs is provided by primary lending institutions, including commercial banks, which provide credit to the MSEs. RBI has issued following guidelines / instructions to banks in this respect.

(i) Rehabilitation of sick MSEs (January 2002)

(ii) Debt restructuring mechanism relating to viability criteria, prudential norms for restructured accounts, provision of additional finance and time frame for restructuring package (September 2005); and

(iii) Restructuring / rehabilitation policy with non-discretionary one-time settlement scheme for MSE sector (May 2009).

(e): As per the data compiled by RBI from scheduled commercial banks, loan outstanding to Micro and Small Sick units under nursing scheme as on 31st March, 2009, 2010 and 2011, State-wise is given in Annexure -V.